IN THE NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P. No.(IB)1661(MB)/2017

CORAM: SHRI V. P. SINGH

MEMBER (J)

SHRI RAVIKUMAR DURAISAMY

MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 25.3.2019

NAME OF THE PARTIES: The Greater Bombay Co-operative Bank Ltd Vs

Penguin Umbrella Works Pvt Ltd

Section 7 of the Insolvency and Bankruptcy Code, 2016.

ORDER

15. <u>CP (IB)-1661/MB/2017</u>

Ld. Counsel for the Financial Creditor and counsel for the Corporate Debtor have filed their written submission.

Reserved for Orders.

Both the parties are directed to send the word and pdf format of the written submission on the email id of Registrar, NCLT, Mumbai Bench.

Sd/RAVIKUMAR DURAISAMY
Member (Technical)

Sd/-**V. P. SINGH** Member (Judicial)